

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 743 OF 1990

In the matter of The Companies Act,
I of 1956;

And

In the matter of M/s. Mafatlal
Engineering Industries Limited (In
Liquidation)

SALE NOTICE

**NOTICE FOR SALE OF IMMOVABLE PROPERTY (LAND)
ADMEASURING 4,99,445.47 SQUARE METERS OF MAFATLAL
ENGINEERING INDUSTRIES LIMITED (IN LIQN.) SITUATED
AT VILL-KALWA, DIST- THANE BY PUBLIC AUCTION ON "AS
IS WHERE IS AND WHATEVER THERE IS BASIS"**

Pursuant to the orders of the Hon'ble High Court, Bombay dated 16/08/2017 offers are invited in sealed covers from the intending purchasers by public auction for sale of the immovable property (Land) admeasuring 4,99,445.47 squares meters of M/s. Mafatlal Engineering Industries Limited (In Liqn.). The sale will be on "as is where is and whatever there is basis". The sale is subject to confirmation by the Hon'ble High Court, Bombay. The details of the property is as under: -

Lot No.	Particulars	Reserve Price (In Rs.)	E.M.D. 10% of Reserve Price (In Rs.)
1	Immovable property (Land) admeasuring 4,99,445.47 squares meters of M/s. Mafatlal Engineering Industries Ltd. (In Liqn.) more particularly described in schedule "A" to terms and conditions of sale as per M. R. Plan 25 of 2013 submitted by City Survery officer, Thane.	Rs. 1,132 Crores	Rs. 113.20 Crores


The Inspection of the aforesaid Immovable property (Land) admeasuring 4,99,445.47 squares meters of M/s. Mafatlal Engineering Industries Ltd. (In Liqn.) will be allowed to the intending purchasers on 06.09.2017 between 11 a.m. and 4 p.m.

The sealed covers shall be superscribed with the words **“Offer for the immovable property of M/s. Mafatlal Engineering Industries Limited (In Liqn.)”**. alongwith the Earnest Money Deposit by way of **Demand Draft or pay order drawn in favor of the Official Liquidator, High Court, Bombay** payable at Mumbai and should reach the office of the Official Liquidator at 5th Floor, Bank Of India Building, M. G. Road, Fort, Mumbai – 400023 on or before 18.09.2017 up to 4 p.m. All the offers will be opened on 22.09.2017 at 3 p.m. before the Hon’ble Mr. Justice S. J. Kathawalla, Court Hall No.20, of the High Court, Bombay in the presence of offerors present when the offerors/ bidders shall be given an opportunity to have inters bidding amongst themselves to improve upon the offers.

This sale notice would be available on the websites of the Ministry of Corporate Affairs i.e. www.mca.gov.in and this office Website at www.officialliquidatormumbai.com of the Hon’ble High Court, Bombay i.e. www.bombayhighcourt.nic.in.

The terms and conditions of sale of the said immovable assets along with the valuer’s inventory can be obtained from the office of the undersigned during office hours on any working day on payment of Rs.5000/-.

Dated this 23rd day of August, 2017


Official Liquidator
High Court, Bombay.
5th Floor, Bank of India Building,
M.G.Road, Fort, Mumbai – 400023
Tel: - 22675008, 22670024